

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 174 OF 2016 &
IA NOS.380 OF 2016**

Dated: 02nd August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gujarat Gas Ltd. Appellant(s)

Vs.

Saint Gobain Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Mr. Ravi Prakash
Ms. Iti Agarwal
Ms. Rimali Batra
Ms. Krishna Dayama for R-1

Mr. Utkarsh Sharma
Ms. Vidhi Thukral for PNGRB

ORDER

Additional rejoinder, if any, shall be filed within 3 weeks, i.e. on before 26.08.2019 after duly serving copy on the other side.

List the matter for hearing on **06.09.2019.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

Bn/kt